

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION NO.3514

TO BE ANSWERED ON 16TH MARCH, 2018/ PHALGUNA 25, 1939 (SAKA)
Management Policy for PSBs Post Scam

3514. SHRI BAIJAYANT JAY PANDA:

QUESTION

Will the Minister of FINANCE be pleased to state:-

(a) whether, in light of the multiple scams across Public Sector Banks (PSBs) that have been unearthed, the Government is considering a better management policy for these banks;

(b) if so, the details thereof;

(c) whether the Government is considering to revise the procedure for appointment of managers in the PSBs; and

(d) if so, the details thereof and if not, the reasons therefor including the duration that these positions have been vacant?

ANSWER

The Minister of State in the Ministry of Finance

(Shri Shiv Pratap Shukla)

(a) & (b): Government has asked PSBs to collectively prepare a report for effective management of operational risk, including technology risk, so as to safeguard against occurrence of frauds.

(c) & (d): PSBs have managerial autonomy in human resource matters and they have informed that there is no revision of the procedure for appointment of managers in under consideration. As per data reported by PSBs, 509 posts of managers are vacant, and there are reported as being vacant for the duration of the current calendar year.
